

**SCHEDULE II
FORM B**

PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
LANCO BABANDH POWER LIMITED

1.	Name of Corporate Debtor	LANCO BABANDH POWER LIMITED
2.	Date of Incorporation of Corporate Debtor	30/05/2007
3.	Authority under which Corporate Debtor is Incorporated/Registered	REGISTRAR OF COMPANIES-HYDERABAD
4.	Corporate Identity Number of Corporate Debtor	U40104TG2007PLC054207
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office:- Plot 4, Software Units Layout,HITEC City, Madhapur Hyderabad TG 500081 India. Plant Office: At/PO Kharagprasad, Dist: Dhenkanal, Odisha - 759121 Bhubaneshwar Office: 301A, Pal Heights, Plot No : J/7Jayadev Vihar Bhubaneswar, Odisha - 751013
6.	Date of closure of Insolvency Resolution Process	26.11.2019
7.	Liquidation commencement date of Corporate Debtor	27.11.2019 (order of copy received on 29.11.2019) (By Order of the Hon'ble NCLT, Hyderabad Bench in I.A. No. 773/2019 C.P. (IB) No. (296/7/HDB/2018)
8.	Name and Registration Number of Insolvency Professional Acting As Liquidator	Mr. SANJAY GUPTA IBBI/ IPA-001/ IP-P00117/2017-2018/10252
9.	Address And e-mail of the liquidator, as registered With Board	AAA Insolvency Professionals LLP E-10A, Kailash Colony, Greater Kailash-1, New Delhi 110048 <u>Email Address registered with IBBI:</u> sanjaygupta@aaaainsolvency.com
10.	Address and e-mail to be used for correspondence with the Liquidator	AAA Insolvency Professionals LLP E-10A, Kailash Colony, Greater Kailash-1, New Delhi 110048 <u>Email Address for Communication:</u> Lanco.babandh@aaaainsolvency.com
11.	Last date for submission of Claims	29.12.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of Lanco Babandh Power Limited on 27th November, 2019 (Date of communication of order to the Liquidator 29th November, 2019), under Section 33 of the Insolvency & Bankruptcy Code, 2016



Sanjay Gupta

The Stakeholders of Lanco Babandh Power Limited are hereby called upon to submit a proof of their claims or update their claims submitted during CIRP, on or before 29th December, 2019, to the Liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.



Sanjay Gupta

Sanjay Gupta
Liquidator

Date: 30th November, 2019
Place: New Delhi

Reg No. IBBI/IPA-001/IP-P00117/2017-2018/10252